

DIVISION BENCH
COURT - I

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/293(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS VINOD KUMAR MITTAL
UNDER SECTION	SECTION 95(1)

Appearance VC and Physical (hybrid) Mode

Ms. Sunita Kabi, Adv.

] For Financial Creditor

Ms. Mohuya Ghosh, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. The matter is posted to **21.08.2024**.

Satyajit Roy
Court Officer